

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(34)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 12-06-2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/609/ (IB)/2018
NAME OF THE PETITIONER(S) : ALLCARGO LOGISTICS LTD
NAME OF THE RESPONDENT(S) : REGEN INFRASTRUCTURE AND SERVICES PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. JOSE JOHN
LILLY FRANCES

KING & PARTRIDGE
AR O.C

King & Partridge

2. Kannan P.T
As M/c. Fox Mandel &
Associates

*Advocate for
Respondent*

(Signature)

ORDER

Counsels for both the parties present. Counsel for the Corporate Debtor is directed to file the reply on the next date of hearing. Matter posted for arguments. Put up on **18.07.2018 at 10.30 A.M.**

(CH. MOHD. SHERIFF TARIQ)
MEMBER (JUDICIAL)

VS